

National Green Tribunal/ राष्ट्रीय हरित न्यायाधिकरण
Western Zone Bench/ पश्चिम विभागीय खंडपीठ
New Administrative Building/ नया प्रशासनिक भवन
B Wing, 1st Floor/ बी विंग, पहली मंजिल,
Opposite Council Hall,/ ऑपोजिट काउंसिल हॉल,
Camp, Pune-411001 / कॅम्प, पुणे-411001

NGT/OW/PUNE/ WZB/ 738/2024

Dt. 23/08/2024

CIRCULAR.

Ref:- Order dated 23-08-2024 in OA 116-2024, of NGT, WZB, Pune.

Whereas, it is ordered by the Hon'ble Bench vide order above referred at para no 5 as under :-

“Today, a suggestion has come from learned counsel Mr. R. B. Mahabal, who is the member of Bar Association of NGT (Western Zone Bench) at Pune that if any party seeks an adjournment, it would be appropriate for them to inform all other parties at least two days in advance by sending an e-mail so that the parties may not have to rush to the court/ Tribunal on the date when it is fixed. The learned Registrar of this Tribunal shall issue a notice in this regards to all the concerned parties/learned counsel in an appropriate manner.”

All the learned Advocates of various Bars appearing before the Hon'ble Bench NGT, WZB, Pune or party in person, to take note and perform his or her obligation upto the utmost satisfaction of Hon'ble Bench as directed in the order. The staff concern to verify and mention daily in the cause list about receipt of any adjournment application/email for notice of other side.

All concern to take note and do the needful.

Dt. 23/08/2024



Regards,

(S. S. OZA)

Registrar,
NGT, WZB, PUNE

23/8/2024